

14.39 hrs.

Yes, Prof. Saheb.

**STATEMENT BY MEMBER RE :
CERTAIN REMARKS MADE BY
HIM ON 20-8-1981**

MR. CHAIRMAN : Prof Madhu Dandavate.

PROF. MADHU DANDAVATE (Rajapur) : Sir, I rise to make a personal explanation under Speaker's Direction 115 C.

While initiating discussion on electoral reforms on 20th August, 1981. I wanted to suggest that in place of one man Election Commission as at present there should be a three-man Election Commission ..

SHRI RAM SINGH YADAV (Alwar) : On a point of order, Sir.

MR. CHAIRMAN : That is over and we are now on another item.

SHRI K. P. UNNIKRISHNAN : No, Sir, the Minister has to reply.

SHRI RAM SINGH YADAV : The question is whether the Business Advisory Committee Report has been adopted.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH) : I am extremely grateful to the hon. Member who have made valuable suggestions. I will go through the proceedings and I will see that those suggestions which are proper and which I think are necessary to be brought to the notice of the Committee, I will bring them to their notice.

SHRI RAM SINGH YADAV : You put the question to the House, Sir.

MR. CHAIRMAN : There is no question to be put now.

PROF. MADHU DANDAVATE : Sir, while initiating discussion on electoral reforms on 20th August, 1981 I wanted to suggest that in place of one man Election Commission as at present there should be a three-man Election Commission to be appointed in consultation with Prime Minister, Leader of the Opposition or a person selected by the Opposition in Lok Sabha and Chief Justice of India.

From the proceedings of the Lok Sabha I find that during the debate I inadvertently said that "the Election Commission must not consist of one individual; it should consist of the Prime Minister of the country, the leader of the Opposition or in his place any Member of Lok Sabha belonging to the Opposition selected by the Opposition and thirdly the Chief Justice of India".

I wish to correct this statement and make it clear that I want a three-man Election Commission appointed in consultation with the Prime Minister of the country, the leader of the Opposition or in his place any member of Lok Sabha belonging to the Opposition selected by the Opposition and thirdly the Chief Justice of India.

This was a slip of tongue and so, I wanted to correct this.